

being given to this project, within the overall constraints of funds allocated by the Planning Commission for the Plan head 'New Lines'.

### **Dieselisation of Trains in North-Western States**

670. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the names of mail/express trains run by the Northern Railway and emanating from or passing through Delhi/New Delhi to various parts of the North Western States-Punjab, Himachal Pradesh, Jammu & Kashmir, Chandigarh and Haryana which have been dieselised since July, 1989; and

(b) the names of such among them which have still to be dieselised and the likely date by which they would be dieselised and the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) A statement is given below.

(b) 99/100 Haryana Express (M.G.) between Delhi and Hissar is still on steam traction. This train could not be dieselised due to limited availability of diesel locomotives after meeting freight requirements.

### **STATEMENT**

(a) The following trains have been dieselised:-

- (i) A new train No. 405/406 between New Delhi and Ludhiana introduced with effect from 1-10-1987.
- (ii) 59/60 Amritsar-New Delhi Express introduced with effect

from 1-5-1989.

- (iii) 987/988 Jammu Tawi-Gorakhpur tri-weekly Express introduced from May, 1989.
- (iv) 997/998 Jammu Tawi-Hapa weekly Express introduced from May, 1989.
- (v) 53/54 Himachal Express between Delhi and Nangal Daman existing train dieselised with effect from 1-5-1989.
- (vi) Another train No. 83/84 Ganga-Yamuna Express already dieselised has been extended upto Bhiwani with effect from 1-5-1989.

### **Railway Link between Kurali and Chandigarh**

671. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether a proposal for survey to link Kurali Railway station on Nangal-Sirhind Section with Chandigarh has been received by Government;

(b) if so, the action taken thereon; and

(c) if no action has been taken so far, the likely date by which the survey would be undertaken?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). As per Survey done in the past for new BG line between Ludhiana-Chandigarh via Morinda, a station just South of Kurali, the project was found to be unremunerative. On operational grounds also,

there is no need for this rail link as Kurali and Chandigarh are already connected via Sirhind and Ambala. As such, there appears to be no need for a fresh survey for the suggested lined.

### **Protection of Coastal Areas from Sea Erosion**

672. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Kerala has sought any assistance from Union Government for protecting the coastal areas from sea erosion during this Monsoon;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) and (b). Request has been received for extending Central loan assistance to Phase II programme comprising construction of new sea walls for 158 km. and strengthening of existing sea walls to a length of about 23 km.

(c) State Government has been requested to establish an organisation for planning, design and implementation of coastal management works, so that technoeconomically viable schemes can be formulated on scientific lines for consideration.

### **NABARD's Assistance to State Co-Operative Land Development Banks**

673. SHRI SRIBALLAV PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether the National bank for Agriculture and Rural Development (NABARD) is giving financial assistance to the State Co-operative Land Development Banks which are in crisis;

(b) if so, whether any such financial assistance is being given or proposed to be given to the co-operative Land Development Banks in Orissa; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Yes, Sir. The type of relief provided to State Cooperative Land Development Banks (SCLDB) depends on the nature of crisis being faced by them. The assistance to be provided will be decided on the merits of each case. In the normal course the assistance provided in such cases includes postponement of current demands at the borrower level, deferment facility in the case of overdues, providing grants for rehabilitation to banks having weak organisation and management, etc.

(b) and (c). National Bank for Agriculture and Rural Development (NABARD) has reported that the Orissa State Cooperative Land Development Bank has been a chronic defaulter to NABARD and the extent of the default is of the order of Rs. 21 crores as at the end of March, 1989. However, as against the above dues, NABARD have approved 3 deferment proposals of Rs. 7.87 crores.

### **Passenger Amenities in Delhi-Puri Trains**

674. SHRI SRIBALLAV PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the basic amenities avail-